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CENTRAL ELECTRICITY REGULATORY COMMISSION 6th, 7th, & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029		
		ated: 11.11.2024
NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003		
An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by Khavda IV A Power Transmission Limited (KIVAPTL), C-105, Anand Niketan, New Delhi 110021 for the grant transmission licence to establish "Transmission scheme for evacuation of power from potential renewable energy zone in Khavda area of Gujarat under Phase-IV (7GW): Part A" (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:		
S. No.	Name of theTransmission Element	Scheduled COD in months from Effective Date
1.	Creation of 765 kV bus section-II at KPS3 (GIS) along with 765 kV Bus Sectionaliser and 1x330 MVAR, 765 kV Bus Reactors on Bus Section-II Bus section - II shall be created at 765 kV and 400 kV level both with 3x1500 MVA, 765/400 kV ICTs at Bus Section-II	24 months (30.08.2026)
2.	Creation of 400 kV bus Section-I I at KPS3 (GIS) along with 400 kV Bus Sectionaliser and 1x125 MVAR, 420 kV Bus Reactors on Bus Section-II and 3 Nos, 400 kV bays at Bus Section-II for RE interconnection.	
3.	KPS3 (GIS) - Lakadia (AIS) 765 kV D/C line	
4.	2 Nos. of 765 kV line bays each at KPS3 (GIS) and Lakadia (AIS) for KPS3 (GIS) - Lakadia (AIS) 765 kV D/C line	
5	±300MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR at KPS3 400 kV Bus section-II	
6.	PS1 (GIS)-Bhuj PS 765 kV 2nd D/C line	and the particular of
7	2 Nos. of 765 kV line bays each at KPS1 (GIS) and Bhuj PS for KPS1 (GIS)-Bhuj PS 765 kV D/C Line	
3.	330 MVAR switchable line reactors at KPS3 end of KPS3 (GIS) -Lakadia 765 kV D/C line (with NSR 5/pcss arrangement)	ostes of tee
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Note:

Bay(s) required for completion of diameter (GIS) in one-and-half preaker scheme, shall also be executed by TSP

 iii) TSP of KPS3 sharprovide space for work envisaged at SI, 1, 2, 4 and 8.
iii) The TSP of the present scheme shall arrange for additional land for installation of STATCOM (with MSC/MSR) as specified at SI, No.5 at KPS3 and TSP of KPS3 shall provide space for 1 No. 400 kV bay for termination of STATCOM

 The Central Transmission Utility of India Limited vide its letter dated 13.9.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.

 Based on the material available on the record, the Commission proposes to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.

4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Khavda IVA Power Transmission Limited before the Commission can be accessed at the www.adanlenergysolutions.com or inspected by any person in the Commission's office by following the laid down procedure.

5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 26.11.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.